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No.K-13011/04/2019-US.I (ii)
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 18th September, 2019.

NOTIFICATION

In exercise of the powers conferred by clause (2) of Article 124 of the Constitution of India, the President is pleased to appoint Shri Justice Shripathi Ravindra Bhat, Chief Justice of the Rajasthan High Court, to be a Judge of the Supreme Court of India with effect from the date he assumes charge of his office.


18/9/2019

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tel: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi

No. K. 13011/04/2019-US.I (ii)

Dated 18.09.2019

Copy to:-

1. Shri Justice Shripathi Ravindra Bhat, Chief Justice, Rajasthan High Court, Jodhpur.
2. The Secretary to the Governor of Rajasthan, Jaipur.
3. The Secretary to the Chief Minister of Rajasthan, Jaipur.
4. The Secretary to the Chief Justice, Rajasthan High Court, Jodhpur.
5. The Chief Secretary, Government of Rajasthan, Jaipur.
6. The Registrar General, Rajasthan High Court, Jodhpur.
7. The Accountant General, Rajasthan, Jaipur.
8. The President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
11. PS to ML&J/PPS to Secretary (J)/JS(RKK)/DS(ANS)/US.II/SO(Desk)
12. Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).

Ramarajhu
(Ramarajhu) 18/9/2019

Under Secretary to the Government of India
Tele: 22383087